

I would like to suggest that during that period this Bill could also be passed.

**at chombala and mapaila bay in North Kerala.**

SHRI JASWANT SINGH (Chittorgarh) :  
Rajya Sabha has already passed this Bill.

[English]

[English]

Mr. Speaker : We will look into it later.

13.11 hrs.

### COMMITTEE OF PRIVILEGES

#### Third Report

[English]

SHRI SHIV CHARAN MATHUR  
(Bhilwara) : I beg to move:

That this House do agree with the Third Report of the Committee of Privileges laid on the Table of the House on the 21st December, 1993. "

Mr. Speaker : The question is:

"That this House do agree with the Third Report of the Committee of Privileges laid on the Table of the House on the 21st December, 1993. "

*The motion was adopted.*

13.11 1/2 hrs.

### MATTERS UNDER RULE 377

- (i) **Need to take steps to expedite work on fishing harbour project**

SHRI MULLAPALLY  
RAMACHANDRAN (Connanore) : The two Fishing Harbour Projects at Chombala and Mapila Bay in North Kerala had got the necessary clearance and sanction in 1991-92. Initial payments have also been made to the Government of Kerala to commence work on these two projects. However, no steps have as yet been taken at it is feared that the delay will lead to cost escalation which will hamper the progress of the projects.

I therefore earnestly request the Hon. Minister of Agriculture to ensure that the State Government expedites work on these projects.

- (ii) **Need to take steps to uproot superstitious beliefs from the society.**

SHRI P.P. KALIAPERUMAL  
(Cuddalore) : We hear the sporadic occurrences of abominable human sacrifice in India. On August 8, 1993 an affluent agriculturist of Indurmeti village near Jamshedpur killed his four year old daughter Thunmurne to propitiate a tribal goddess. It is told that the family members of the girl sacrificed her to ward off evil spirits. This incident exhibits the deeprooted ignorant and irrational belief of the father of the girl in supernatural powers. There were also other incidents of this nature in the past. If this sort of irrationalism is allowed to spread its tentacles the Indian humanity will be extinguished in the long run.

This sort of human sacrifices is a vulgar violation of the right to life. In order to avert